

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.3159/2026

KAMLESH KUMAR

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

[ONLY IA NO. 199462/26 IS LISTED UNDER THIS ITEM]
IA No. 199462/2026 - SUSPENSION OF SENTENCE

Date : 03-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKARFor Appellant(s) : Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AORFor Respondent(s) : Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the respondent-State is granted one week's time to file counter affidavit.
2. Issue notice in I.A. No.199462 of 2026.
3. List on 11.08.2026.

(IRAMNAZ)
COURT MASTER (SH)(CHETNA BALOONI)
COURT MASTER (NSH)